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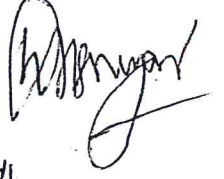

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/192/2016
NAME OF THE PETITIONER(S) : S.Devaraj & Another
NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	D. PERUMAN SARANYAN	Counsel for petitioners in Main TCP/192/16 + for Respondents in CA 36/16	
2.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for R1-3, 7-10, 12-15	

ORDER

Counsels representing both the parties are present and made submissions in CA 36/2016. Heard. Order is reserved.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)